

**Central Administrative Tribunal
Principal Bench**

OA No.4019/2017

New Delhi, this the 21th day of November, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

S. C. Meena
S/o Late Khyali Ram Meena, Aged 53 years,
Working as Assistant P.F. Commissioner (Gr.A)
At SRO, Agra (UP), R/o 1, Nidhi Kunj,
Sec-13 Nr. Sikandara Bodla Road,
Agra. Applicant.

(By Advocate : Shri P. S. Khare)

Vs.

1. The Chairman, Central Board of Trustees, Employees' Provident Fund Organisation
14, Bhikaji Cama Place, New Delhi-110 066.

2. The Central PF Commissioner & Secretary
Central Board of Trustees, Employees'
Provident Fund Organisation, 14,
Bhikaji Cama Place, New Delhi-110 066. Respondents.

ORDER (ORAL)

Justice Permod Kohli :-

Learned counsel for the applicant submits that there are some discrepancies/errors in the OA which are required to be rectified. He seeks to withdraw this OA with liberty to file a fresh one. Prayer is allowed. OA is dismissed as withdrawn with liberty as prayed for.

**(K.N. Shrivastava)
Member(A)**

**(Justice Permod Kohli)
Chairman**

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